

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Runecha Textiles Limited (IN LIQUIDATION)
Liquidation Commencement date : January 03, 2020
List of Operational Creditors (Workmen)
Updated as on 19 March 2021

S.No	Category of Stakeholder	Claim Identification Number	Details of claims received		Details of claims admitted				Amount of claims	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount	Amount of claim admitted	Amount of claim for the period of twenty four months/ twelve months preceding the liquidation commencement date	Nature of claim admitted	% share in total amount of claim admitted					
1	Ram sagar	049	4-Feb-20	25,000	25,000	25,000	Workmen Dues	0.003%		-		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
2	Bhawan prasad maurya	050	3-Feb-20	43,960	43,960	43,960	Workmen Dues	0.005%		-		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
3	Shri ram maurya	051	3-Feb-20	41,000	41,000	41,000	Workmen Dues	0.004%		-		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
4	Ruday Shyam	052	4-Feb-20	61,600	-	-	Workmen Dues	0.006%		61,600		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
5	Awdhesh Kumar	053	4-Feb-20	52,000	-	-	Workmen Dues	0.006%		52,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
6	Krishan Id	054	5-May-20	-	-	-	Workmen Dues	0.000%		-		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
7	Anil Kumar Mishra	055	5-May-20	36,000	-	-	Workmen Dues	0.004%		36,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
8	Shatrosban	056	5-May-20	55,860	-	-	Workmen Dues	0.006%		55,860		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
9	Abhish kumar Mishra	057	5-May-20	-	-	-	Workmen Dues	0.000%		-		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
10	Dev Narayan Pathak	058	5-May-20	138,068	-	-	Workmen Dues	0.008%		138,068		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
11	Awdhesh kumar dicit	059	29-Jan-20	45,000	-	-	Workmen Dues	0.005%		45,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
12	Chauhan	060	4-Feb-20	35,000	-	-	Workmen Dues	0.004%		35,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
13	Ramesh Upadhyay	061	4-Feb-20	85,200	-	-	Workmen Dues	0.009%		85,200		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
14	Ram Tirth Triwari	062	4-Feb-20	-	-	-	Workmen Dues	0.000%		-		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
15	Ram Karan	063	4-Feb-20	-	-	-	Workmen Dues	0.000%		-		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
16	Shyam Lal	064	4-Feb-20	66,000	-	-	Workmen Dues	0.008%		66,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
17	Chandrika gond	065	4-Feb-20	88,000	-	-	Workmen Dues	0.009%		88,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
18	Shiv poosan maurya	066	4-Feb-20	77,000	-	-	Workmen Dues	0.009%		77,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
19	Arjun kumar sharma	067	3-Feb-20	45,500	-	-	Workmen Dues	0.005%		45,500		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
20	Rajesh sharma	068	3-Feb-20	117,000	-	-	Workmen Dues	0.009%		117,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
21	Khushi ram	069	31-Jan-20	18,000	-	-	Workmen Dues	0.002%		18,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
22	Ram Bhawan	070	31-Jan-20	18,000	-	-	Workmen Dues	0.002%		18,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
23	Bharat Lal	071	31-Jan-20	31,200	-	-	Workmen Dues	0.004%		31,200		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
24	Prem prasad	072	3-Feb-20	14,400	-	-	Workmen Dues	0.002%		14,400		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
25	Ram Kailash	073	3-Feb-20	27,500	-	-	Workmen Dues	0.003%		27,500		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
26	Ram dhani maurya	074	3-Feb-20	74,426	-	-	Workmen Dues	0.009%		74,426		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
27	Kanana shankar singh	075	3-Feb-20	-	-	-	Workmen Dues	0.000%		-		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
28	Ram Bahadar	076	17-Feb-20	-	-	-	Workmen Dues	0.000%		-		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
29	Sharvan kumar	077	17-Feb-20	31,000	-	-	Workmen Dues	0.004%		31,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	
30	Ram Khealwan	078	17-Feb-20	67,000	-	-	Workmen Dues	0.008%		67,000		Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.	

68	SHIV KUMAR	116	17-Feb-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
69	SHIV NATH SINGH	117	17-Feb-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
70	SUREDRA KUMAR	118	17-Feb-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
71	TRIPURARI TIWARI	119	17-Feb-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
72	SANJAY	120	2-Mar-20	-	-	-	Workmen Dues	0.000%		-	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
73	JOKHURAM	121	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
74	MITHITHANL LAL	122	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
75	SUREDDRA KUMAR	123	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
76	RAJESH UPADHYAY	124	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
77	RAM MILAN	125	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
78	ANURUDHA MISIIRA	126	2-Mar-20	215,568	-	-	Workmen Dues	0.000%		215,568	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
79	RAM KISHUN	127	2-Mar-20	188,244	-	-	Workmen Dues	0.000%		188,244	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
80	LALJEET	128	2-Mar-20	270,000	-	-	Workmen Dues	0.000%		270,000	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
81	GANGESH KUMAR PANDEY	129	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
82	SUNIL KUMAR	130	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
83	SUSHIL SRIVASTAV	131	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
84	JAGANNATH SINGH	132	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
85	VISHNU KUMAR TIWARI	133	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
86	RAJ KUMAR	134	2-Mar-20	134,352	-	-	Workmen Dues	0.000%		134,352	Claim for the period of CIRP i.e. from 31 July 2018 to 2 January 2020 has been rejected because same will form part of CIRP cost and will be repaid as per the provisions of section 53 of Insolvency and Bankruptcy Code 2016.
				6,993,146	109,960	109,960				6,883,186	